

PRESS COMMUNIQUE
SCHEDULED BANKS' STATEMENT OF POSITION IN INDIA AS AT THE CLOSE OF BUSINESS ON FRIDAY, THE
23RD DECEMBER 2005 WITH COMPARATIVE POSITION OF FRIDAY OF PRECEDING FORTNIGHT AND
CORRESPONDING FRIDAY OF THE PREVIOUS YEAR

(Amount in Crores of Rupees)

		SCHEDULED COMMERCIAL BANKS			ALL SCHEDULED BANKS			
		(Including RRBs)						
I	LIABILITIES TO THE BKG.SYSTEM (A)	24.12.2004	09.12.2005 *	23.12.2005 *	24.12.2004	09.12.2005 *	23.12.2005 *	
	a) Demand & Time deposits from bks.	34003.74	41232.57	41168.67	36138.59	42805.59	42750.65	**
	b) Borrowings from banks	29710.45	31960.41	35128.78	29759.52	31992.25	35211.24	
	c) Other demand & time liabilities	3492.25	6210.40	6256.83	3494.78	6210.40	6261.99	
II	LIABILITIES TO OTHERS (A)							
	a) Deposits (other than from banks)	<u>1621255.58</u>	<u>1928917.62</u>	<u>1937760.73</u>	<u>1690733.62</u>	<u>2001607.08</u>	<u>2009868.22</u>	
	i) Demand	230424.10	292041.74	300692.86	237508.14	299941.82	308541.60	
	ii) Time	1390831.48	1636875.88	1637067.87	1453225.48	1701665.26	1701326.62	
	b) Borrowings @	66072.42	79778.14	79930.75	66597.27	80210.64	80634.58	
	c) Other demand & time liabilities	165991.44	182191.81	186461.48	168306.94	184448.40	188574.51	
III	BORROWINGS FROM R.B.I. (B)	<u>664.57</u>	<u>0.00</u>	<u>459.78</u>	<u>671.20</u>	<u>9.35</u>	<u>483.57</u>	
	Against usance bills and / or prom. Notes	0	0	0	0	0	0	
IV	CASH	<u>8945.08</u>	<u>10315.39</u>	<u>10339.97</u>	<u>9476.00</u>	<u>10926.81</u>	<u>10828.27</u>	
V	BALANCES WITH R.B.I. (B)	<u>89513.19</u>	<u>107507.79</u>	<u>102880.66</u>	<u>93308.87</u>	<u>111161.24</u>	<u>106675.44</u>	
VI	ASSETS WITH BANKING SYSTEM							
	a) Balances with other banks							
	i) In current accounts	6951.86	11418.28	12704.00	7815.69	12291.47	13549.61	
	ii) In other accounts	9665.39	12154.26	12189.79	11351.39	14812.13	14923.78	
	b) Money at call & short notice	22308.43	24618.95	28264.46	25928.22	28178.75	31850.14	
	c) Advances to	9095.24	3563.67	3563.27	10110.90	4195.52	4145.12	£

	banks(i.e.due from bks.)							
	d) Other assets	2248.55	3124.57	3292.70	2635.45	3630.02	3783.28	
VII	INVESTMENTS (At book value)	700202.00	743992.97	730944.85	731165.07	776337.20	763266.30	
	a) Central & State Govt.securities+	679349.64	720405.85	707580.41	708807.34	751604.59	738782.49	
	b) Other approved securities	20852.36	23587.12	23364.44	22357.73	24732.61	24483.81	
VIII	BANK CREDIT (Excl.inter-bnk.advance)	1027877.43	1320808.23	1336098.04	1084233.22	1381018.53	1396255.91	
	a) Loans, cash credits & Overdrafts \$	972565.33	1256903.38	1271567.65	1027798.72	1316015.66	1330634.04	
	b) Inland Bills purchased	6937.88	9336.77	9195.76	7241.51	9613.64	9468.90	
	c) Inland Bills discounted	23400.89	25757.46	26419.48	23859.00	26072.35	26740.93	
	d) Foreign Bills purchased	10221.14	10616.73	10758.21	10251.46	10649.12	10796.02	
	e) Foreign Bills discounted	14752.19	18193.89	18156.94	15082.53	18667.76	18616.02	

NOTE

* Provisional figures incorporated in respect of such banks as have not been able to submit final figures.

(A) Demand and Time Liabilities do not include borrowings of any Scheduled State Co-operative Bank from State Government and any reserve fund deposits maintained with such banks by any co-operative society within the areas of operation of such banks.

** This excludes deposits of Co-operative Banks with Scheduled State Co-operative Banks. These are included under item II (a).

@ Other than from Reserve Bank, National Bank for Agriculture and Rural Development and Export Import Bank of India.

(B) The figures relating to Scheduled Commercial Banks' Borrowings in India from Reserve Bank and balances with Reserve Bank are those shown in the statement of affairs of the Reserve Bank. Borrowings against usance bills and/ or promissory notes are under Section 17(4)(c) of the Reserve Bank of India Act, 1934.

£ This excludes advances granted by Scheduled State Co-operative Banks to Co-operative banks. These are included under item VIII (a).

+ Includes Treasury Bills, Treasury Deposits, Treasury Savings Certificates and postal obligations.

\$ Includes advances granted by Scheduled Commercial Banks and State Co-operative Banks to Public Food Procurement Agencies (viz. Food Corporation of India, State Government and their agencies under the Food consortium).

Food Credit Outstanding as on (Rupees in Crores)

	24.12.2004	09.12.2005	23.12.2005
Scheduled Commercial Banks	43779.46	43598.77	41012.87
State Co-operative Banks	2755.00	2855.00	2855.00

The expression ' Banking System ' or ' Banks ' means the banks and any other financial institution referred to in sub-clauses (i) to (vi) of clause (d) of the explanation below Section 42(1) of the Reserve Bank of India Act, 1934.

4TH JANUARY 2006

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